

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of article 311)

[English]

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

*The motion was adopted.*

PROF. MADHU DANDAVATE : I introduce the Bill.

CONSTITUTION (AMENDMENT)  
BILL\*

(Insertion of new article 15A)

[English]

SHRI THAMPAN THOMAS (Mavelikara) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

*The motion was adopted.*

SHRI THAMPAN THOMAS : I introduce the Bill.

AGRICULTURAL WORKERS (PAYMENT OF PENSION, FIXATION OF MINIMUM WAGES, COMPULSORY INSURANCE AND OTHER AMENITIES) BILL

[English]

SHRI B. V. DESAI (Raichur) : I beg to move for leave to introduce a Bill to provide for pension, provident fund, minimum wages and amenities for agricultural workers.

MR. DEPUTY SPEAKER : The question is :

“That the leave be granted to introduce a Bill to provide for pension, provident fund, minimum wages and other amenities for agricultural workers.

*The motion was adopted.*

SHRI B. V. DESAI : I introduce the Bill.

INDIAN NATIONALS LIVING ABROAD (REPRESENTATION IN PARLIAMENT AND STATE LEGISLATURES) BILL\*

[English]

SHRI B. V. DESAI (Raichur) : I beg to move for leave to introduce a Bill to provide representation in Parliament and State Legislatures to Indian nationals living abroad.

MR. DEPUTY SPEAKER : The question is :

“That the leave be granted to introduce a Bill to provide representation in Parliament and State Legislatures to Indian nationals living abroad.”

*The motion was adopted.*

SHRI B. V. DESAI : I introduce the Bill.

15.04 hrs.

CEILING ON MARRIAGE EXPENSES BILL\*

[English]

SHRI B. V. DESAI (Raichur) : I beg to move for leave to introduce a Bill to provide for ceiling on marriage expenses

MR. DEPUTY SPEAKER : The question is :

“That the leave be granted to introduce a Bill to provide for ceiling on marriage expenses.”

*The motion was adopted.*

SHRI B. V. DESAI : I introduce the Bill.

COMPULSORY POPULATION CONTROL (SMALL FAMILY PROMOTION AND MOTIVATION) BILL\*

[English]

SHRI B. V. DESAI (Raichur) : I

beg to move for leave to introduce a Bill to provide for small family promotion and motivation and other measures for population control.

MR. DEPUTY SPEAKER : The question is :

“That the leave be granted to introduce a Bill to provide for small family promotion and motivation and other measures for population control.”

*The motion was adopted.*

SHRI B. V. DESAI : I introduce the Bill.

15.05 hrs.

REGULATION AND CONTROL OF TECHNICAL SERVICING UNITS BILL\*

[English]

SHRIMATI JAYANTI PATNAIK (Cuttack) : I beg to move for leave to introduce a Bill to provide for regulation and control of technical servicing units in the country.

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for regulation and control of technical servicing units in the country.”

*The motion was adopted.*

SHRIMATI JAYANTI PATNAIK : I introduce the Bill.

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